

Speed Post

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No. 596/Comp./DHC/No. 14419-26

Dated 30/4/10

From

The Registrar General  
High Court of Delhi  
New Delhi

To

(List of vendors enclosed)

Sub.: Proposal for revamping of website.

Sir,

You are requested to submit a proposal for updation/revamping of website of Delhi High Court in a sealed envelope to the undersigned on or before 13-05-2010

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The proposals received after due date shall be summarily rejected.

Yours truly,

  
(Girish Sharma)

Registrar (Comp./Sty.)  
For Registrar General

o/c